

Name of the Corporate Debtor: Saya Automobiles Limited ;

Date of commencement of CIRP: 04-03-2024;

List of Claims of Financial Creditors of Saya Automobiles Limited as on 14.12.2024

S.No	Name of the Creditors	Date of Claim	Amount of Claim filed	Date of Claim admitted	Amount of claim admitted	Amount of Claim Under Consideration/Rejected	Security Interest
1	Canara Bank	18.03.2024	1,084,301,014.00	19.03.2024	1,083,532,529.34	768,484.66	Primary Security are Stock Spare Parts & Accessories Adv. To MUL Debtors Collateral Securites : EMT of freehold property at A-21 & A-22 GT Karnal Road Azardpur Delhi held jointly in the name of Saya Automobiles Ltd and M/s Nugas Techenologies Pvt. Ltd.
2	Axis Bank Limited	18.03.2024	124,052,953.53	19.03.2024	124,052,953.53	-	No security
3	Bank of Baroda	18.03.2024	3,334,860.00	19.03.2024	0	Total claim amount Rs. 3334860 rejected	No Security

4	Motor Masters (Prop. Keshav Gupta)	18/03/2024	12,000,000.00	19.03.2024	0	Total Claim amount Rs. 12000000 rejected	No Security
5	State Bank of India	07/12/2024	14557258	12/12/2024	14351003	206255	Personal Gaurantee of promoter and Director
						Under Consideration	Hypothecation of stock and book debts under EDFs
			1,238,246,085.53		1,221,936,485.87	16,309,599.66	

Note : The books of accounts prior -1.04.2023 is not available with the corporate debtor as the entire books of accounts along with other documents has been siezed by the CBI and Enforcement Directorate as per information available with the corporate debtor hence we have relied the evidences and documents provided by the claimants. Although the application u/s 19(2) of IBC has been filed by the RP against the CBI and ED to provide the books of accounts and other records .